

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

**Date : 9<sup>th</sup> August, 2018**  
**Time : 10.30 A.M.**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	<b>Original Application No. 445/2018</b> (Earlier O.A.No.310/2018)	M/s. A. G. Stone Crashing Co. Ltd. Vs. U. P. Pollution Control Board & Anr.	Inspection Report filed by Mr. Pradeep Misra & Mr.Daleep Dhyani,Adv.s.for UPPCB
<b>AFTER NOTICE</b>			
2.	Original Application No. 423/2018	Sanjay & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv.s. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 775/2017	Gaurav Kumar Bansal Vs. State of Uttarakhand & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person  Mr. Rahul Verma, AAG for Uttarakhand Mr. Ravinder Kr. Gupta, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. for NBA Mr. Attin Shankar Rastogi, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Prateek Yadav, Adv. for WII
4.	Original Application No. 820/2017 (M.A. No. 1564/2017)	Mustafa Hussain Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF Mr. Rajkumar, Adv. Mr. Gaurav Kumar Bansal, Adv. for R-6 Mr. Ankit Verma, Adv. for State of UP
5.	<b>Execution Application No. 18/2018 IN</b> O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person  Ms. Puja Kalra, Adv. for SDMC Ms. Sakshi Popli, Adv. for Delhi Jal Board Mr.Tarunvir Singh Khehar, Adv. for GNCTD
6.	Original Application No. 20/2018 (M.A. No. 45/2018)	Hans Raj Chugh Vs. Commissioner North Delhi Municipal Corporation of Delhi & Ors.	Ms. Nidhi Tilak Raj, Adv. for Applicant  Ms. Puja Kalra, Adv. for NDMC
7.	Original Application No. 31/2018	Asgar Ali Vs. Dinesh Yadav & Anr.	Mr. Kumar Dharmendra, Adv. for Applicant  Mr. N. R. Thakur, Adv. for R-1 Mr.Tarunvir Singh Khehar, Adv. for GNCTD
8.	Appeal No. 44/2018 (M.A. No. 413/2018 & M.A. No. 414/2018)	Ramesh Agrawal Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv.s. for Applicant Ms. Yogmaya Agnihotri, Adv. Mr. Anshuman Sharma, Adv. Mr. Gaurav Choudhary, Adv. Mr. Thakur Sumit, Adv. Mr. Matrugupta Mishra, Adv. for R-3

9.	Appeal No. 48/2018 (M.A. No. 483/2018 & M.A. No. 484/2018)	Haribhan & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant  Mr. Keshav Mohan, Adv. for R-1 Mr. Sameer Rohatgi, Adv. for R-2 Mr. Rajkumar, Adv. for CPCB Ms. Kanupriya Tiwari, Adv. for R-8 Mr. B. V. Niren, Adv. for R-10 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Pradeep Misra, Adv. for UPPCB
10.	Appeal No. 38/2018 (M.A. No. 365/2018)	Mahesh Kumar Lohani Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant  Ms. Shashi Juneja, Adv. for R-1 Mr. Raman Yadav, Adv. for GDA
11.	Appeal No. 39/2018 (M.A. No. 366/2018)	Ram Chand Godwani Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
12.	Appeal No. 40/2018 (M.A. No. 412/2018)	Shobha Tai Khobragade Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
13.	Appeal No. 41/2018 (M.A. No. 368/2018)	Sharda Jain Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
14.	Appeal No. 42/2018 (M.A. No. 393/2018)	Pranesh Kumar Jain Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
15.	<b>Appeal No. 50/2018</b> (M.A. No. 510/2018) <b>(Earlier Appeal No. 5/2018 (WZ))</b>	Nacimenta Sequeira Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Devidas Pangam, Adv. for Applicant Mr. Parikshit Sawant, Adv.  Ms. Ruchira Gupta, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Advs. for R-2 & 3
16.	<b>Appeal No. 52/2018</b> (M.A. No. 511/2018 & M.A. No.512/2018) (Earlier Appeal No. 6/2018 (WZ))	Budhavant Banaulikar & Ors. Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Devidas Pangam, Adv. for Applicant Mr. Parikshit Sawant, Adv.  Ms. Ruchira Gupta, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Advs. for R-2 & 3
17.	Original Application No. 72/2018 (M.A. No. 734/2018)	Ratna Chowdhury Vs. West Bengal Pollution Control Board & Ors.	Mr. Soumitra Sen, Sr. Adv. with Ms. Paushali Banerjee, Adv. for Applicant  Mr. Debopriya Pal, Adv. Mr. Sujoy Mondal & Mr. Kunal Chatterji, Advs. for Kolkata Municipal Corporation Mr. Rajesh Kumar, Adv. for R-3 Mr. Prakash Kumar Singh, Adv. Ms. Asha Nyar Basu, Adv. for WBPCB
18.	Original Application No. 84/2018 (M.A. No. 466/2018 & M.A. No. 680/2018)	Shariq Abbas Zaidi & Anr. Vs. State of U.P. & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant  Ms. Priyanka Swami, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB M. Vishwajit Singh, Adv. for R-4 Mr. Sandeep Thukral, Adv. for R-5 Mr. Raman Yadav, Adv. for GDA Mr. K. K. Malhotra, Adv. for R-6 Mr. Sudhir K. Makkar, Sr. Adv. with Ms. Saumya Gupta, Adv. for R-7 Mr. Atif Suhrawardy, Adv. for R-8 Mr. Raj Kumar, Adv. for CPCB Mr. Kunal Kher, Adv.

19.	Original Application No. 95/2018 (M.A. No. 1029/2018)	Aryavart Foundation Vs. M/s Vapi Green Enviro Ltd. & Ors.	Dr. Surender Singh Hooda & Mr. Jitendar Singh, Advs. for Applicants  Mr. M. S. Kalra & Ms. Isha Khurana, Advs. for R-1 Mr. Ravinder Kr. Gupta, Adv. for MoEF Mr. Dhruv Pal, Adv. for GPCB Mr. Shlok Chandra, Adv. for CPCB Mr. Devraj Ashok, Adv. for State of Karnataka Ms. Sakshi Popli, Adv. for NDMC Mr. Rutvij Bhatt, Adv. for R-6
20.	Original Application No. 131/2018	Pratiba Naitthani Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. Mr. A. K. Prasad, Adv. Mr. Rahul Verma, AAG for R-2, 4 & 7 Mr. B. V. Niren, Adv.
21.	Original Application No. 283/2018 (M.A. No. 714/2018 & M.A. No.1081/2018)	Smt. Susheela Vs. Union of India & Ors.	Ms. Kanika Agnihotri & Mr. Eeshan Chaturvedi, Advs. for Applicant  Mr. Devrak Ashok, Adv. for State of Karnataka Mr. Dhruv Pal, Adv. for MoEF Mr. B. V. Niren, Adv. for CGSC Mr. A. K. Prasad, Adv. for CGWA Mr. R. S. Hegde, Adv. for R-11 Mr. Sudhir Kumar, Adv. for R-12
<b>FOR HEARING</b>			
22.	Original Application No. 318/2015	Devender Singh Vs. The Chief Secretary & Ors.	Mr. M. L. Sharma, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Mr. Vishwendra Verma, Adv. for R-4 Mr. Ashok Kumar, SI for R-11 Ms. Garima Prasad, Adv. for R-12 Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Taruna A. Prasad, Adv.
23.	Original Application No. 321/2015	Satya Prakash Vs. MoEF & Ors.	Mr. Ranjan Roy, Mr. Rahul Pandey & Ms. Puja Srivastava, Advs. for Applicant  Dr. Abhishek Atrey, Adv. for R-1 Mr. Arvind Verma, Sr. Adv. with Mr. Jayesh Gaurav, Adv. for R-4 Mr. Pankaj Kapoor, Adv. for R-7 Mr. K. K. Bose, Adv. for R-10 Mr. Garvesh Kabra, Adv. for R-11 Mr. Rajkumar, Adv. for R-12 Mr. Aman Leekha, Adv. for R-13 Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Rajkumar, Adv. for CPCB
24.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Advs. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Pinaki Misra, Sr. Adv. with Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rahul Pandey, Adv.

25.	Appeal No. 29/2016 (M.A. No. 543/2016)	Diwan Singh & Anr.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Rahul Pratap, Adv. for R-1 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC for R-2 Mr. B. V. Niren, Adv. for R-3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-5 Ms. Avish Ahlawat, Adv. Mr. Mukesh Verma, Adv. Mr. A. K. Prasad, Adv.
26.	Original Application No. 147/2016	Aditya N. Prasad & Ors.  Vs. Union of India & Ors.	Mr. Aditya N. Prasad, Adv. in person  Mr. Divya Prakash Pande, Adv. for R-1 Mr. Raj Kumar, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Pradyuman Dubey, Adv. for R-5, 6 & 7 Mr. Anchit Sharma, Adv. for DCB Mr. Ashish Rana, Adv. Ms. Sakshi Popli, Adv. for NDMC Mr. Pradeep Misra, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Ranjana Roy Gawai, Adv. Mr. Balendu Shekhar, Adv. for EDMC
27.	Original Application No. 517/2016	Bharat Bhushan Uppal  Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Sakshi Popli, Adv. for DJB Ms. Puja Kalra, Adv. for NDMC Mr. Rajkumar, Adv. for CPCB Mr. Rajiv Bansal, Sr. Adv. & Mr. Kush Sharma, Adv.
28.	<b>Original Application No. 525/2016</b> (Earlier O.A. No.72/2014)	Vinod Kumar Jain  Vs. NCT of Delhi & Ors.	Mr. Arvind Sah, Adv. for Applicant  Mr. N.P. Singh, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. A.K. Prasad, Adv. for R - 3 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. R.N. Yaden, Adv. Mr. H.K. Chaturvedi, Adv. Ms. Sakshi Popli, Adv. for DJB & NDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Attin Shankar Rastogi, Adv. for MoEF Ms. Priyanka Swami, Adv. for State of UP Mr. Vivek Kumar Tandon, Adv. Mr. Mukesh Verma, Adv. Mr. Sapam Biswajit Meitei, Adv.
29.	Original Application No. 661/2016	Nitin Ram Menon  Vs. Asst. Conservator of Forest (Wild Life) Koyana & Ors.	Ms. Poonam Kumari, Adv. for Applicant  Mr. Preshit Surshe & Mr. Tanaji Gaikwad, Adv. for State of Maharashtra Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Balendu Shekhar, Adv.
30.	<b>M. A. No.1145/2016 IN</b> O.A. No. 324/2013	Dharam Singh Dogra  Vs. State of HP & Ors.	Ms. Ambika Kotwal, Adv. for Applicant  Mr. Pragati Neekhara, Adv. for Umapati Stone Srushers Mr. Divya Prakash Pande, Adv.

31.	Appeal No. 25/2017 (M.A. No.963/2017)	Verhaen Khanna & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tushar Mehta, ASG with Mr. Saket Sikri, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-2,4&5 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Rakesh K. Singh, Adv. Mr. Dinesh Jindal, LO for DPCC
32.	<b>Original Application No. 82/2017</b> (Earlier O.A.No.667/2016)	Elephant Energy Private Limited Vs. Municipal Corporation Shimla	Mr. Chetanya Singh, Adv. for Applicant  Mr. Pradeep Chandel, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HPPSB Mr. Sharan Thakur, Adv. Mr. Anip Shachthey, Adv. Mr. T. S. Chauhan, Adv.
33.	Original Application No. 163/2017 (M.A. No. 297/2017 & <b>M.A. No. 1235/2018</b> )	Sheikh Sarai, Phase-I MIG Flats Owners Welfare Association (MIRA) Vs. Union of India & Ors.	Mr. B. P. Singh & Mr. K. V. Sreemithun, Advs. for Applicant  Ms. Puja Kalra, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
34.	Original Application No. 468/2017	Sushil Raghav & Anr. Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Raman Yadav, Adv. Mr. B. V. Niren, Adv. for CGWA Ms. Priyanka Swami, Adv. for GNN Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Atif Suhrawardy & Mr. Akshay Rana, Advs.

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